

OFFICE OF DISTRICT JUDGE, BALLIA

No. _____/

Dated : February 21, 2018

ORDER

Consequent upon posting and change of place of posting of various Presiding Officers in Ballia Judgeship, in super cession of earlier order regarding constitution of Sub-Committee (Infrastructure), Committee consisting of following Judicial Officers is being re-constituted, as under :-

- | | | |
|--------------------------------------------------------------------------------------------------|-----|-----------------|
| 1. Sri Vinod Kumar Singh-III,
Additional District Judge,
Court No. 01,
Ballia. | ... | Chairman |
| 2. Sri Mridul Dubey,
Additional District Judge,
Fast Track Court No. 03,
Ballia. | ... | Member |
| 3. Sri Eshwar Saran Kannaujia,
Civil Judge (Jr. Div.) West,
Ballia. | ... | Member |

Inform all concerned accordingly.

(S.K. Banerjee)
District Judge,
Ballia

OFFICE OF DISTRICT JUDGE, BALLIA

No. _____/

Dated : February 21, 2018

ORDER

Consequent upon posting and change of place of posting of various Presiding Officers in Ballia Judgeship, in super cession of earlier order regarding constitution of Complaints Committee, the Complaints Committee consisting of following Judicial Officers is re-constituted to deal with complaints of Sexual harassment of women at work place, as required vide Hon'ble Court's C.L. No. 29/2009 Admin. (G-II) dated 30.05.2009, as under :-

- | | | |
|--------------------------------------------------------------------------------------------------|-----|-----------------|
| 1. Smt. Manorama,
Additional District Judge,
Court No. 05,
Ballia. | ... | Chairman |
| 2. Sri Mridul Dubey,
Additional District Judge,
Fast Track Court No. 03,
Ballia. | ... | Member |
| 3. Sri Rakesh Kumar-VII,
Civil Judge (Senior Division),
Ballia. | ... | Member |
| 4. Smt. Richa Verma,
Civil Judge (Jr. Div.) East,
Ballia. | ... | Member |

Inform all concerned accordingly.

(S.K. Banerjee)
District Judge,
Ballia

OFFICE OF DISTRICT JUDGE, BALLIA

No. _____/

Dated : February 21, 2018

ORDER

Consequent upon posting and change of place of posting of various Presiding Officers in Ballia Judgeship, in super cession of earlier orders, Committee comprising of following Judicial Officers is re-constituted for purchase of necessary equipments of Computer/repair/ proper maintenance of Computers, allotted for Ballia Judgeship :-

- | | | |
|-----------------------------------------------------------------------------------------|-----|-----------------|
| 1. Sri Alok Kumar Parasar,
Principal Judge,
Family Court,
Ballia. | ... | Chairman |
| 2. Sri Vinod Kumar-IV,
Additional District Judge,
Court No. 02,
Ballia. | ... | Member |
| 3. Mohammad Azad,
Chief Judicial Magistrate,
Ballia. | ... | Member |

Inform all concerned accordingly.

(S.K. Banerjee)
District Judge,
Ballia

OFFICE OF DISTRICT JUDGE, BALLIA

No. _____/

Dated : February 21, 2018

ORDER

Consequent upon posting and change of place of posting of various Presiding Officers in Ballia Judgeship, in super cession of earlier orders regarding constitution of Medical Reimbursement Committee, Committee consisting of following Judicial Officers is re-constituted for considering the matters relating to Medical Reimbursement :-

- | | | |
|---------------------------------------------------------------------------------------------------------|-----|-----------------|
| 1. Sri Vinod Kumar Singh-III,
Additional District Judge,
Court No. 01,
Ballia. | ... | Chairman |
| 2. Sri Alok Kumar Parasar,
Principal Judge,
Family Court,
Ballia. | ... | Member |
| 3. Sri Chandra Bhanu Singh,
Special Judge (E.C. Act/
Additional District Judge,
Ballia. | ... | Member |

Inform all concerned accordingly.

(S.K. Banerjee)
District Judge,
Ballia

OFFICE OF DISTRICT JUDGE, BALLIA

No. _____/

Dated : February 21, 2018

ORDER

Consequent upon posting and change of place of posting of various Presiding Officers in Ballia Judgeship, in super cession of all earlier orders regarding constitution of Administrative Committee, Administrative committee consisting of following Judicial Officers is being re-constituted, as under :-

1. **Sri Vinod Kumar Singh-III,**
Addl. District Judge,
Court No. 01,
Ballia. ... **Chairman**

2. **Sri Chandra Bhanu Singh,**
Special Judge (E.C. Act/
Additional District Judge,
Ballia. ... **Member**

3. **Sri Amit Malaviya,**
Addl. District Judge,
Fast Track Court No. 01,
Ballia. ... **Member**

Inform all concerned accordingly.

(S.K. Banerjee)
District Judge,
Ballia

OFFICE OF DISTRICT JUDGE, BALLIA

No. _____/

Dated : February 21, 2018

ORDER

Consequent upon posting and change of place of posting of various Presiding Officers in Ballia Judgeship, in super cession of all earlier orders regarding constitution of Selection Committee for selection of employees for promotion in higher pay-scale, Selection committee consisting of District Judge, Ballia as Chairman and following Judicial Officers, as members thereof, is re-constituted, as under :-

1. **Sri Vinod Kumar Singh-III,**
Addl. District Judge,
Court No. 01,
Ballia.

2. **Sri Chandra Bhanu Singh,**
Special Judge (E.C. Act/
Additional District Judge,
Ballia.

3. **Smt. Manorama,**
Additional District Judge,
Court No. 05,
Ballia.

4. **Rajmani,**
Additional District Judge,
Court No. 06,
Ballia.

Inform all concerned accordingly.

(S.K. Banerjee)
District Judge,
Ballia

OFFICE OF DISTRICT JUDGE, BALLIA

No. _____/

Dated : February 21, 2018

ORDER

Consequent upon posting and change of place of posting of various Presiding Officers in Ballia Judgeship, in super cession of all earlier orders for purchase of stationery and purpose of tender (open or in sealed cover) in District Court, Ballia, Committee consisting of following Judicial Officers, comprising of District Judge, Ballia as Chairman, is being re-constituted, as under :-

- | | | |
|---------------------------------------------------------------------------------------------------------|-----|---------------|
| 1. Sri Vinod Kumar Singh-III,
Addl. District Judge,
Court No. 01,
Ballia. | ... | Member |
| 2. Sri Chandra Bhanu Singh,
Special Judge (E.C. Act/
Additional District Judge,
Ballia. | ... | Member |
| 3. Sri Mridul Dubey,
Additional District Judge,
Fast Track Court No. 03,
Ballia. | ... | Member |
| 4. Sri Rakesh Kumar-VII,
Civil Judge (Sr. Div.),
Ballia. | ... | Member |

Inform the Members accordingly.

(S.K. Banerjee)
District Judge,
Ballia

OFFICE OF DISTRICT JUDGE, BALLIA

No. _____/

Dated : January 04, 2018

ORDER

For purchase of official equipment, that is, furnitures, Steel Almirah etc., Committee consisting of following Judicial Officers is being constituted :-

1. **Sri Vinod Kumar Singh-III**,
Addl. District & Sessions Judge,
Court No. 02,
Ballia. ... **Member**

2. **Sri Alok Kumar Parasar**,
Principal Judge,
Family Court,
Ballia. ... **Member**

3. **Sri Rakesh Kumar-VII**,
Additional Chief Judicial Magistrate,
Court No. 02,
Ballia. ... **Member**

Inform all concerned accordingly.

(S.K. Banerjee)
District Judge,
Ballia.

OFFICE OF DISTRICT JUDGE, BALLIA

No. _____/

Dated : February 21, 2018

ORDER

Consequent upon posting and change of place of posting of various Presiding Officers in Ballia Judgeship, in super cession of all earlier orders regarding constitution of Screening Committee, Screening Committee consisting of myself as Chairman and following Judicial Officers, as members thereof, is being re-constituted, as under :-

1. **Sri Vinod Kumar Singh-III**,
Addl. District & Sessions Judge,
Court No. 01,
Ballia.
2. **Sri Vinod Kumar-IV**,
Additional District Judge,
Court No. 02,
Ballia.
3. **Sri Veer Kanedi Lal**,
Additional District and Sessions Judge,
Court No. 04,
Ballia.
4. **Smt. Richa Verma**,
Civil Judge (Jr. Div.) East,
Ballia.

Inform all concerned accordingly.

(S.K. Banerjee)
District Judge,
Ballia.

OFFICE OF DISTRICT JUDGE, BALLIA

No. _____/

Dated : February 21, 2018

ORDER

Consequent upon posting and change of place of posting of various Presiding Officers in Ballia Judgeship, in super cession of all earlier orders, District Court Computer Committee is re-constituted, as under, as per instruction dated 27.04.2015, issued by Hon'ble Justice Dilip Gupta, Chairperson of Steering Committee eCourt Project :-

1. **Sri Vinod Kumar Singh-III**,
Addl. District & Sessions Judge,
Court No. 01,
Ballia. ... **Chairman**

2. **Sri Vinod Kumar-IV**,
Additional District and Sessions Judge,
Court No. 02,
Ballia. ... **Member**

3. **Sri Rakesh Kumar-VII**,
Civil Judge (Sr. Div.),
Ballia. ... **Member**

4. **Sri Amit Kumar Gupta**,
System Officer,
Civil Court,
Ballia. ... **Member**

Inform all concerned accordingly.

(S.K. Banerjee)
District Judge,
Ballia.

कार्यालय जनपद न्यायाधीश, बलिया

संख्या _____/

दिनांक : फरवरी 21, 2018

आदेश

बलिया न्यायिक प्रतिष्ठान के कुछ न्यायिक अधिकारीगण के अन्य न्यायालयों में स्थानान्तरण के फलस्वरूप, बलिया जजशिप के तृतीय श्रेणी एवं चतुर्थ श्रेणी कर्मचारीगण की समस्याओं के निवारण हेतु, समस्या निवारण समिति के गठन सम्बन्धी पूर्व में पारित आदेश को संशोधित करते हुये, निम्नलिखित न्यायिक अधिकारीगण की समस्या निवारण समिति पुनर्गठित की जाती है, जो तत्काल प्रभाव से प्रभावी होगा :-

1. **श्री विनोद कुमार सिंह-तृतीय,**
अपर जनपद न्यायाधीश,
न्यायालय संख्या 01,
बलिया। ... **अध्यक्ष**
2. **श्री आलोक कुमार पाराशर,**
प्रधान न्यायाधीश,
परिवार न्यायालय,
बलिया। ... **सदस्य**
3. **श्री विनोद कुमार-चतुर्थ,**
अपर जनपद न्यायाधीश,
न्यायालय संख्या 02,
बलिया। ... **सदस्य**
4. **श्री चन्द्रभानु सिंह,**
विशेष न्यायाधीश (आ0व0 अधिनियम)/
अपर जनपद न्यायाधीश, बलिया।
बलिया। ... **सदस्य**

सूचित किया जावे।

(एस0के0 बनर्जी)
जनपद न्यायाधीश,
बलिया

कार्यालय जनपद न्यायाधीश, बलिया

संख्या _____/18

दिनांक : जनवरी 20, 2018

आदेश

अधिवक्ताओं की समस्याओं के निवारण हेतु, जनपद न्यायाधीश, बलिया की अध्यक्षता में समस्या निवारण समिति पुनर्गठित की जाती है जिसमें निम्नलिखित सदस्यगण नामित किये जाते हैं :-

1. **श्री विनोद कुमार सिंह-तृतीय,**
अपर जनपद एवं सत्र न्यायाधीश,
न्यायालय संख्या 02,
बलिया।
2. **श्री आलोक कुमार पाराशर,**
प्रधान न्यायाधीश,
परिवार न्यायालय,
बलिया।
3. **श्री चन्द्रभानु सिंह,**
अपर जनपद एवं सत्र न्यायाधीश,
फास्ट ट्रैक कोर्ट संख्या 01,
बलिया।
4. **श्री अमित मालवीया,**
मुख्य न्यायिक दण्डाधिकारी,
बलिया।
5. **अध्यक्ष एवं सचिव,**
सिविल बार एसोसिएशन,
बलिया।
6. **अध्यक्ष एवं सचिव,**
किमिनल एण्ड रेवेन्यू बार एसोसिएशन,
बलिया।

सूचित किया जावे।

(एस0के0 बनर्जी)
जनपद न्यायाधीश,
बलिया

कार्यालय जनपद न्यायाधीश, बलिया

संख्या _____/

दिनांक : फरवरी 21, 2018

आदेश

बलिया न्यायिक प्रतिष्ठान के कुछ न्यायिक अधिकारीगण के स्थानान्तरण के फलस्वरूप, विभिन्न न्यायालयों में लम्बित पाँच प्राचीनतम वादों की मानिट्रिंग के सम्बन्ध में, पूर्व में पारित आदेश को संशोधित करते हुये श्री वीर कनेडी लाल, अपर जनपद एवं सत्र न्यायाधीश, न्यायालय संख्या 04, बलिया एवं श्रीमती मनोरमा, अपर जनपद एवं सत्र न्यायाधीश, न्यायालय संख्या 05, बलिया को, तत्काल प्रभाव से, उपरोक्त प्रयोजनार्थ नियुक्त किया जाता है तथा उन्हें निर्देशित किया जाता है कि वे विभिन्न न्यायालयों में लम्बित पाँच प्राचीनतम वादों की मानिट्रिंग करें तथा उनके शीघ्र निस्तारण हेतु समय-समय पर आवश्यक दिशा निर्देश निर्गत करें तथा प्रत्येक माह के प्रथम सप्ताह में, विभिन्न पीठासीन अधिकारीगण द्वारा पिछले माह में निस्तारित किये गये प्राचीनतम वादों से संबंधित विवरण प्रशासनिक कार्यालय में प्राप्त कराया जाना व्यक्तिगत रूप से सुनिश्चित करें।

सभी सम्बन्धित को उपरोक्तानुसार सूचित किया जावे।

(एस0के0 बनर्जी)
जनपद न्यायाधीश,
बलिया

कार्यालय जनपद न्यायाधीश, बलिया

संख्या _____/

दिनांक : जनवरी 17, 2018

आदेश

ई-मेल के माध्यम से, श्री अवनीश सक्सेना, निबन्धक (जे) (लिस्टिंग), माननीय उच्च न्यायालय, इलाहाबाद द्वारा प्राप्त पत्र [जो इस आदेश का भाग होगा] में माननीय उच्च न्यायालय द्वारा दिये गये निर्देशों के अनुपालन हेतु, निम्नलिखित न्यायिक अधिकारीगण की एक समिति गठित की जाती है :-

1. **श्री चन्द्रभानु सिंह,**
अपर जनपद एवं सत्र न्यायाधीश,
फास्ट ट्रैक कोर्ट संख्या 01,
बलिया।
2. **श्री वीर कनेडी लाल,**
अपर जनपद एवं सत्र न्यायाधीश,
फास्ट ट्रैक कोर्ट संख्या 02,
बलिया।
3. **श्री अमित मालवीय,**
मुख्य न्यायिक दण्डाधिकारी,
बलिया।
4. **मुहम्मद आजाद,**
अपर मुख्य न्यायिक दण्डाधिकारी,
न्यायालय संख्या 01,
बलिया।

समिति के सदस्यगण को निर्देशित किया जाता है कि वे, उपरोक्त पत्र के माध्यम से माननीय उच्च न्यायालय द्वारा निर्गत निर्देश के अनुपालन हेतु युद्धस्तर पर हर सम्भव प्रयास करें। कार्य सम्पादन में सहयोग हेतु, श्रीमती मनोरमा, प्रभारी अधिकारी (अभिलेखागार)/अपर जनपद एवं सत्र न्यायाधीश, फास्ट ट्रैक कोर्ट संख्या 03, बलिया को नियुक्त करते हुये उन्हें निर्देशित किया जाता है कि, लक्ष्य की प्राप्ति हेतु समिति द्वारा किये जाने वाले प्रयासों में वे हर अपेक्षित सहयोग प्रदान करेंगी।

समिति को निर्देशित किया जाता है कि, वे, एक सप्ताह के अन्दर, अनुपालन आख्या प्रशासनिक कार्यालय में प्राप्त करावें।

उपरोक्त कार्य की समीक्षा हेतु दिनांक 24.01.2018 को अपरान्ह 4.30 बजे से जनपद न्यायाधीश, बलिया के विश्राम कक्ष में समिति के सदस्यगण की एक मीटिंग आहूत की जाती है। समस्त सदस्यगण को निर्देशित किया जाता है कि, नियत तिथि, समय एवं स्थान पर आहूत मीटिंग में अवश्य उपस्थित हों।

सूचित किया जाय।

(एस0के0 बनर्जी)
जनपद न्यायाधीश,
बलिया